

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2013**

**Dated : 22<sup>nd</sup> April, 2014**

**In the matter of :**

**Rithwik Energy Generation Pvt. Ltd.      ... Appellant(s)**

**Versus**

**State Load Despatch Centre & Ors.      ... Respondent(s)**

Counsel for the Appellant(s)      :

Counsel for the Respondent(s)      :

**ORDER**

There is no sitting of the Bench today.

matter is posted for hearing on **5<sup>th</sup> May, 2014.**

**Court Master**